HIGH COURT OF JUDICATURE AT BOMBAY, AT PRINCIPAL SEAT

<u>NOTICE</u>

It is hereby notified for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the following **Hon'ble Division Benches and Hon'ble Single Bench** will take up the assignment on the following dates as mentioned herein-below :

From 7th July 2025 to 10th July 2025 (Monday to Thursday)From 14th July 2025 to 17th July 2025 (Monday to Thursday)From 21st July 2025 to 24th July 2025 (Monday to Thursday)ANDFrom 28th July 2025 to 31st July 2025 (Monday to Thursday)

Ī

The **Division Bench comprising of the Hon'ble the Chief Justice and the Hon'ble Shri Justice Sandeep V. Marne** will be available for judicial work in the **Morning Session**. Urgent mentioning and placing of matters, if any, will be allowed in the **Morning Session**.

Π

IN AFTERNOON SESSION

The Hon'ble the Chief Justice will sit singly in Court Room No. 46 and take up the Civil Writ Petitions pending for 'Admission and Final hearing', pertaining to Single Bench as per the board to be notified separately.

III

The **Division Bench comprising of the Hon'ble Smt. Justice Revati Mohite Dere and the Hon'ble Smt. Justice Neela Kedar Gokhale** will be available for judicial work in the **Morning Session.** Urgent mentioning and placing of matters, if any, will be allowed in the **Morning Session.**

$\underline{\mathbf{N}}$

The **Single Bench** presided over by the **Hon'ble Shri Justice N.J. Jamadar** will be available for judicial work in the **Morning Session**. Urgent mentioning and placing of matters, if any, will be allowed in the **Morning Session**.

V

IN AFTERNOON SESSION

The Hon'ble Smt. Justice Neela Kedar Gokhale will sit singly in Court Room No. 43 and take up matters pertaining to Single Bench, as per the board to be notified separately.

NOTE :

The Hon'ble the Division Benches presided over by (1) the Hon'ble the Chief Justice (2) the Hon'ble Smt. Justice Revati Mohite Dere and (3) Single Bench presided over by the Hon'ble Shri Justice N. J. Jamadar will take up their Lordships/Ladyship's extant judicial assignment for <u>FULL DAY</u> on Fridays i.e. 11th July 2025, 18th July 2025 and 25th July 2025.

Dated this 4th day of July 2025.

By Order,

Sd/-(Anil H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.